S.O. 1868(E).—In exercise of the powers conferred by sub-section (3) of section 1 of the Food Safety and Standards Act, 2006 (34 of 2006), the Central Government hereby appoints the 31st day of July, 2009, as the day on which the provisions of Section 36 to 47 of the said Act shall come into force.

[F. No. P. 15025/74/2009-FSSAI]

DEBASISH PANDA, Jr. Secy.